

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:667
ANSWERED ON:12.07.2004
ALLOCATION OF WATER BY N.R.W.D.T.
Jatiya Dr. Satyanarayan

Will the Minister of WATER RESOURCES be pleased to state:

(a)the quantum of water allocated/released to the States by the Narmada River Water Distribution Tribunal (NRWDT) from total river water available, State-wise; and

(b)the quantum of Narmada river water in Madhya Pradesh reserve for Ganga basin and "Malwanchal" region and the steps taken to ensure its proper utility?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a)The Narmada Water Disputes Tribunal (NWDT) has considered the utilizable quantum of waters of Narmada at Sardar Sarovar Dam site on the basis of 75 per cent dependability as 28 Million Acre Feet (MAF) and allocated it to the States as under:-

Madhya Pradesh	18.25 MAF
Gujarat	9.00 MAF
Maharashtra	0.25 MAF
Rajasthan	0.50 MAF

(b)There is no specific allotment of Narmada waters for Ganga basin and "Malwanchal" region by the NWDT. However the Government of Madhya Pradesh has reported that out of their share of Narmada waters about 1.161 MAF water will be utilized in the Ganga basin after completion of the Bargi Right Bank Canal of the Bargi Diversion Project.